



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.02.2026

NOTICE

Please take notice that the following matter listed in the Court – II on 23.02.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 7940 of 2025 in Comp. App. (AT) No. 29 of 2025	Ascot Realty Pvt. Ltd. Vs. Starlight Real Estate (Ascot) Mauritius Ltd. & Ors.	Dhruv Surana	Jay Zaveri Rhea Parkash Harsh Saxena

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)